

DIVISION BENCH
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/508(KB)2017
IA(I.B.C)/958(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS TIRUPATI JUTE INDUSTRIES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rahul Sharma, Adv.] For the Applicant

ORDER

1. Ld. Counsel for the applicant present.
2. **IA(I.B.C)/958(KB)2024:**
 - a. This application has been filed by the Ld. Counsel for the Applicant to place on record the 22nd Progress Report, which is placed at page 11 of the application. This application is supported by an affidavit which is placed at page 9 to 10 of the application. The 22nd Progress Report is taken on record, and, accordingly this application is **disposed of**.

**D.Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**